

12.03 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944, AND A STATEMENT ON THE REPORT OF WORKING GROUP RE. BUREAU OF INDUSTRIAL COSTS & PRICES

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of Notification No. G.S.R. 349 (Hindi and English versions) published in Gazette of India dated the 6th April, 1974 issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library See No. LT-6747/74.]

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table a statement (Hindi and English versions) on the Report of the Working Group under the Chairmanship of the Chairman of the Bureau of Industrial Costs and Prices on the cost structure of certain bulk drugs, etc. [Placed in Library. See No. LT-6748/74.]

INTERIM REPORT 1973 OF WAKF INQUIRY COMMITTEE

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table a copy of the Interim Report 1973 of Wakf Inquiry Committee. [Placed in Library. See No. LT-6749/74.]

12.03½ hrs.

PUBLIC ACCOUNTS COMMITTEE

REPORTS AND MINUTES

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following Reports and minutes of the Public Accounts Committee:—

(1) (i) Hundred and seventeenth Report on the Report of the Comptrol-

ler and Auditor General of India for the year 1971-72—Union Government (Civil) relating to Departments of Labour, Rehabilitation and Supply.

(ii) Minutes of the sittings of the Committee relating to the above Report.

(2) (i) Hundred and twenty-fourth Report on the Report of the Comptroller and Auditor General of India for the year 1971-72—Union Government (Civil), relating to the Ministry of Health and Family Planning (Department of Health).

(ii) Minutes of the sittings of the Committee relating to the above Report.

12.03½ hrs.

COMMITTEE OF PRIVILEGES

EIGHT REPORT

SHRI VASANT SATHE (Akola). I beg to present the Eighth Report of the Committee of Privileges.

12.04 hrs.

DISCUSSION RE. SITUATION IN BIHAR

MR. DEPUTY SPEAKER: Now, we take up the discussion on the statement of the Minister of Home Affairs regarding the situation in Bihar.

SHRI S M. BANERJEE (Kanpur): With a very heavy heart, anguish and anger I beg to move:

“That this House take note of the statement made by the Minister of Home Affairs in the House on the 17th April, 1974 regarding the situation in Bihar”

MR. DEPUTY SPEAKER: There is no motion. It is only a discussion. You may say, ‘I raise a discussion’